

**Constitution (Amendment) Bill, 2024 (Amendment of Article 324, etc.)
(Introduced)**

SHRI MANISH TEWARI (CHANDIGARH): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

माननीय सभापति : प्रश्न यह है :

?कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए
।?

प्रस्ताव स्वीकृत हुआ ।

SHRI MANISH TEWARI: Sir, I introduce the Bill.

15.39 hrs